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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ TEST.CAS. 70/2015

GIVINDER SINGH AHLUWALIA Petitioner

Through Mr. Manjit Singh, Advocate

versus

THE STATE & ORS Respondents

Through None

Case file received from the court of Sh. Deepak Wason, learned Joint Registrar (Judicial), who is stated to be on leave.

CORAM:

**SH. RAKESH PANDIT (DHJS), JOINT REGISTRAR
(JUDICIAL)**

ORDER

% **05.12.2019**

The matter is taken up office note. Seen record. Court notice is to be issued to respondent nos.4 to 6. Rectified accordingly.

Relist before the concerned learned Joint Registrar (Judicial) on the date already fixed i.e. 06.03.2020.

**RAKESH PANDIT (DHJS)
JOINT REGISTRAR (JUDICIAL)**

DECEMBER 05, 2019

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